

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 220 of 2013 & IA-300 of 2013

Dated : 28h February, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**Himalaya Power Producers Association ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Ms. Ruth Elwin

Counsel for the Respondent(s) : Mr. Pradeep Misra for R-1
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2

ORDER

At the request for the learned counsel for the parties, post the matter for further hearing on **24th March, 2014**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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